

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 15-06-2021 To 15-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	603/2021	DINESH BARMAN AND ANR	SATARUDRIYA MUKHERJEE	06-07-2021	1.INCOMPLETE UNDERTAKING
2	CRM	671/2021	MANJAN ROY	JAYDEEP KANTA BHOWMIK	06-07-2021	1.THE FORMAT OF AFFIDAVIT IS INCORRECT. 2.ADVOCATE WELFARE LOGO SHOULD BE ATTACHED PROPERLY IN THE VAKALATNAMA.
3	CRM	672/2021	RAJ KUMAR SHA AND ANR	SANTANU MAJI	02-07-2021	1. SYNOPSIS AND LIST OF DATES ARE MISSING 2.ADVOCATE WELFARE LOGO IS MISSING AND VAKALATNAMA FORMAT IS INCORRECT
4	CRM	677/2021	NAIMUL HAQUE @ ALI @ NAIMUL ISLAM	JAYDEEP KANTA BHOWMIK	06-07-2021	1.HIGH COURT AND LOWER COURT CASE STATUS SHOULD BE MENTIONED IN PARAGRAPH NO 1. 2.ADVOCATE WELFARE LOGO SHOULD BE ATTACHED PROPERLY IN THE VAKALATNAMA.

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